

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI
ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 20.09.2022 at 12.30 PM THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : Liquidator of M/s. Harshavardhan Cotton
& Synthetics Pvt Ltd

MAIN PETITION NUMBER : CP/104/IB/2018

(IA/MA) APPLICATION NUMBERS

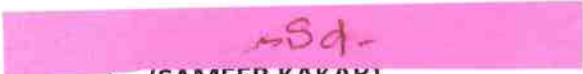
IA/110(CHE)/2022, IA/116(CHE)/2022

COMMON ORDER

The representing counsel appeared for the Counsel on record Mr.V. Saravanan for the Liquidator through video conferencing platform.

At the request of the Counsel for the Liquidator, list this matter on 10.11.2022 for physical hearing.


(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT


(SAMEER KAKAR)
MEMBER (TECHNICAL)